

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No. 40/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th December 2017, 10.30 A.M

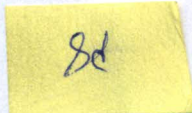
Name of the Company	Keshav Sponge & Energy Pvt.Ltd.		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1.	ARUN GUPTA, FCA	Liquidator Mr. Anil Agarwal	Arun Gupta 13/12/17
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ORDER

Ld. CA on behalf of the Liquidator has filed the Progress Report, which may be taken on record.

List on 08/03/2018 for further order.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)